


NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVIKUMAR DURAI SMY- MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 213/252/HDB/2017
NAME OF THE COMPANY	Web Prodigies Private Limited
NAME OF THE PETITIONER(S)	Web Prodigies Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NARESH KUMAR SANGAM	Advocate	9000666072 Sangamnaresh@gmail.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr.Naresh Kumar Sangam, Learned Counsel for the Petitioner.

The Learned Counsel for the Petitioner has filed Memo dated 18.12.2017 confirming that he has complied with the Interim Orders. RoC Report dated 18.12.2017 was also received.

Orders Reserved.

  
Member (T)

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Member (J)